

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : ICCI Bank Ltd
Vs
Oceanic Tropical Fruits Pvt Ltd

MAIN PETITION NUMBER : CP/564/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/940(CHE)2024

ORDER

Present: Ld. Counsel Shri. Leo Valan for the Applicant.

This application has been filed by the Suspended Director / Sharholder seeking his inclusion in the SCC and to supply him the reports etc., as detailed in the application.

Ld. Counsel Shri. A G Sathyanarayana accepts notice. He seeks and is granted two weeks time to file Reply.

Rejoinder if any, be filed within a week there after.

List the application for final hearing on **30.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)